

THE GAUHATI HIGH COURT AT GUWAHATI
**(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL
PRADESH)**

NOTIFICATION

Dated, Guwahati, the 31st October, 2013.

NO.HC.XI-16/2012/380/RC # # # The Hon'ble Gauhati High Court has been pleased to declare 04.11.2013 as a holiday in respect of the Principal Seat, on account of Kali Puja.

The Hon'ble Gauhati High Court has been further pleased to declare 16.11.2013 (3rd Saturday) as a Court Working Day in lieu of 04.11.2013.

By order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC.XI-16/2012/381-404/RC Dated, Guwahati, the 31st October, 2013

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
4. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl. (*He is requested to furnish a copy of this Notification to the Hon'ble Judges available in the particular Bench*).
6. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
8. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. (*He is requested to furnish a copy of this Notification to the Hon'ble Judges available in the particular Bench*).
9. The Director, Law Research Institute, Gauhati High Court, Guwahati.
10. The Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The Secretary, All Assam Lawyers' Association, Guwahati.
12. The Secretary, Lawyers' Association, Guwahati.
13. The Secretary, Advocates' Association, Guwahati.
14. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
15. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The Systems Analyst, Gauhati High Court, Guwahati. (*He is also requested to upload the notification in the High Court Website*).
19. The Superintendent, (_____), Gauhati High Court, Guwahati.
20. The Deputy Director, Printing & Stationery, Assam Govt. Press, Guwahati. (*He is requested to publish the notification in the Assam Gazette and forward a copy of the same to this Registry*).
21. The Court Officer (I/II), Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
23. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
24. The High Court Notice Board.


REGISTRAR GENERAL

31.10.13
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